

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 346 of 2019**

**IN THE MATTER OF:**

**BSE Ltd.**

**...Appellant**

**Versus**

**Asahi Infrastructure & Projects Ltd.**

**...Respondent**

**Present:**

**For Appellant: Ms. Surekha Raman and Mr. Dileep Poolakkot, Advocates.**

**For Respondent: Nemo**

**O R D E R**

**28.01.2020** There being no appearance on behalf of Respondent, its appearance is awaited.

Post the Appeal 'For Admission (After Notice)' on **6<sup>th</sup> February, 2020.**

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Vijai Pratap Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)